

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ALLAHABAD

(THIS THE 31st DAY OF AUGUST 2009)

Present

Hon'ble Mr. Justice A. K. Yog, Member (J)
Hon'ble Mrs. Manjulika Gautam, Member (A)

C.C.P. No. 52 of 07
in
(Original Application No. 647 of 2006)

Ram Naresh son of Sri Jagannath, presently posted as Draftsman (Grade-II) in the office of the Executive Engineer, Central Division, Allahabad, Central Public Works Department (CPWD), 76 Lukerganj, Allahabad, Permanent r/o Village Kajipur (Fathuha), Post Hanumanganj, District Allahabad.

.....Applicant.

By Advocate: Sri S. Dwivedi.

V E R S U S

1. Sri Ravindra Singh, Superintending Engineer, Coordination Circle (Civil), Northern Region, Central Public Works Department, East Block, 6th Floor, R.K. Puram, New Delhi. 110066.
2. Sri Ramesh Chandra, Superintending Engineer, Allahabad Central Parimandal, Central Public Works Department, Allahabad, 34-A, M.G. Marg, Civil Lines, Allahabad.

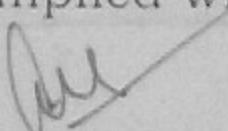
.....Respondents.

By Advocate: Sri S. C. Mishra.

O R D E R

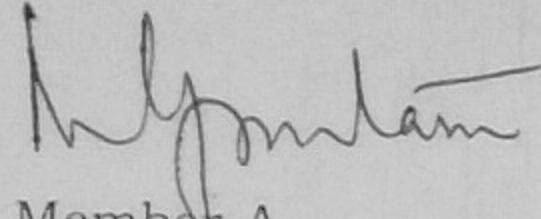
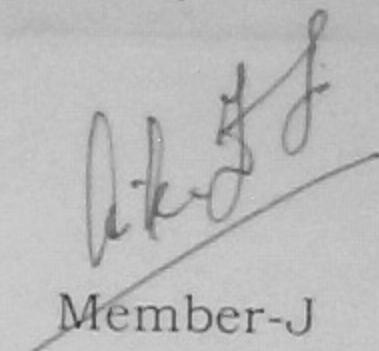
(DELIVERED BY: JUSTICE A. K. YOG MEMBER-JUDICIAL)

1. Learned counsel for the applicant Shri S. Dwivedi, submits that alleged breach has now been complied with.



2. In view of the above, we are of the view that violation/infraction of order of this Tribunal for a transitory period may be ignored.

3. Contempt Application is dismissed. Consequently, notices issued to the opposite parties are discharged.


Member-A
Member-J

/ns/